THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE (SHRI PARSHOTTAM RUPALA): No proposal from State of Madhya Pradesh titled 'Integrated Approach for the reclamation of Ravines and Farm Mechanization and Modernization' is pending with Government of India, so the question of approval does not arise.

## Saving crops of farmers from wild animals

3390. SHRI SAMBHAJI CHHATRAPATI: Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

- (a) whether it is a fact that destruction of crops by wild animals in the fields, located close to forests, is a recurring problem putting farmers to a great loss almost every year;
- (b) whether Government is aware that farmers of Yelwan Jugai, Taluka Shahuwadi in District Kolhapur, Maharashtra, who are dependent on only one crop in a year, are the worst affected because of this problem; and
- (c) if so, the steps Government plans to take to compensate the farmers for the damages caused to the crops in such cases?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE (SHRI S. S. AHLUWALIA): (a) Yes, Sir. As per the reports of Ministry of Environment, Forest and Climate Change (MoEF&CC), the destruction of crops by wild animals in the areas adjacent to forest is noticed. Various States have requested MoEF&CC to issue notification for declaring problematic animals as vermin. List of States as given below who have requested MoEF&CC to declare problematic animals as vermin.

State	Number of districts	Wild animals proposed to be included in Sch V of W(P) Act, 1972
Bihar	31	Nilgai (Boselaphus tragocamelus)
	10	Wild pig (Sus scrofa)
Uttarakhand	13	Wild pig (Sus scrofa)
Himachal Pradesh	10	Rhesus Macaque (Macaca mulatta)
Gujarat	19	Nilgai (Boselaphus tragocamelus)
Maharashtra	01	Nilgai (Boselaphus tragocamelus)
	04	Wild pig (Sus scrofa)

(b) The Government is aware of the incidents of crop damages which have been occurred in the Yelwan Jugai, Taluka Shahuwadi in District Kolhapur, Maharashtra. The details of crop compensation paid to the farmers of Yelwan Jugai Village and Shahuwadi Taluka during last three years and current year is as below:

Year	Yelwan Jugai Village		Shahuwadi Taluka	
	No.of cases	Amount (in lakh)	No. of cases	Amount (in lakh)
2013-14	00	0.00	66	1.09
2014-15	01	0.03	84	2.22
2015-16	00	0.00	29	1.46
2016-17 (up to November, 2016)	01	0.11	209	19.33
Total	02	0.14	388	24.10

(c) State Governments have their own rates for ex-gratia relief for victims of wild life attack. State Government provide relief from their own funds as well from the assistance provided by Central Government for ex-gratia relief in respect of damage to crops and loss of human lives suffered by the victims of depredations/ attacks by wild animals.

The Central Government provides financial assistance to the States/Union Territory Governments under the Centrally Sponsored Schemes of Integrated Development of Wildlife Habitats, Project tiger and Project Elephant, inter alia, to make payment of ex-gratia relief. MoEF&CC has issued a letter no.14-2/2011-WL-I(pt) dated 21.11.2012 stating the amount of ex-gratia relief for payment to the victims of predation/ depredation by wild animals. The details are as follows:

Sl. No	Nature of damage caused by wild animals	Amount of ex-gratia relief
(a)	Death or permanent incapacitation	₹ 2,00,000/-
(b)	Grievous injury	30% of (a)
(c)	Minor injury	Cost of treatment
(d)	Loss of property	Value of loss/damage as assessed by authorized officer